

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)****CAUSE LIST****Joint Sitting of COURT No. 1 & 2****FARIDKOT HOUSE****Date: 23<sup>rd</sup> April, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar  
CHAIRPERSON****HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
<b>Cases of Court No. 1</b>			
<b>FOR DIRECTIONS</b>			
1.	Appeal No. 19 / 2013 (M.A. No. 72/2013, M.A. No. 171/2014 & M.A No. 370/2015)	Bahadur Singh Rawat & Ors.  Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta Adv. for the Appellant  Mr. Vivek Chib, Adv. for R - 1 Mr. Mukesh Verma, Adv. for R - 2 Mr. Neeraj Malhotra, Adv. for R - 4
2.	Original Application No. 6/2012 (M.A No. 366/2015)	Manoj Mishra  Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. For Applicant  Mr. Vivek Chib, Adv. for R - 1 Mr. Vivek Kumar Tandon, Adv. for R-2 & 5 Mr. Rajiv Bansal, Adv. for R - 3 Mr. Narender Pal Singh, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R- 6 & 7 Ms. Pinky Anand, Sr. Adv. along with Mr. Balendu Shekhar, Adv. for R – 8 & 12 Mr. Tarun Johri, Adv. for R – 10 Mr. P.L. Gautam, Adv. for R - 11 Mr. Surya Kant, Adv. for NDMC Mr. Ankur Gupta, Adv. for DMRC Mr. Narender Hooda, Sr. Adv. along with Mr. Vineet Malik, Adv. for State of Haryana Ms. Sakshi Popli, Adv.
<b>FOR ADMISSION</b>			
3.	Original Application No. 53/2015	Mantri Shyam Prasad  Vs NHAI & Ors.	Mr. Mantri Shyam Prasad, in person
<b>FOR HEARING</b>			
4.	M.A No. 238/2015, M.A No. 199/2015 & M.A No. 344/2015 in Original Application No. 300/2013	Manoj Kumar Misra & Anr.  Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant  Mr. Venkatesh, Adv. for Applicant in Misc. Application Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suresh Tripathy, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Ms. Maninder Acharya, Sr. Adv. along with Ms. Puja Kalra, Adv. for SDMC
5.	M.A No. 868/2014 in Original Application No. 06/2012	Manoj Mishra  Vs	Mr. Rajiv Bansal, Adv. for Applicant in Misc. Application

		Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant in Main Matter Mr. Vivek Chib, Adv. for R - 1 Mr. Narender Pal Singh, Adv. for DPCC Mr. Vineet Malik, Adv. for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Mr. Ishwer Singh, Adv.
6.	Original Application No. 176/2014 (M.A No. 255/2015)	Atul Bharadwaj Vs Himachal Pradesh Pollution Control Board & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Ajay Vaidya, Adv. for R - 2 Mr. Suryanarayana Singh, AAG for R – 3 to 5
7.	Original Application No. 82/2015	M/s Paramount Tannery Industry Vs U.P. P.C.B.	Ms. Antima A. Bazaz, Adv. for Applicant  Mr. Pradeep Misra, Adv. for Respondent
8.	Original Application No. 40/2015 (M.A No. 101/2015, M.A No. 162/2015 & M.A No. 239/2015)	Sandeep Kumar Vs MoEF & Ors.	Mr. Kapil Joshi, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 2 to 4 Mr. Mukesh Verma, Adv. for R - 5 Mr. Ashish Aggarwal, Adv. for R – 6 & 7
9.	Original Application No. 108/2013	Legal Aid, National Green Tribunal Bar Association Vs NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vivek Kr. Tandon, Adv. for R – 1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. Mr. Sunil Satyarthi, Adv.
10.	Original Application No. 179/2013 (M.A No. 866/2014)	Raj Hans Bansal Vs Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant  Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. P.L. Gautam, for R – 6 Mr. Narender Pal Singh, Adv. for R – 7 Mr. A.D.N. Rao, Adv. Mr. Sunil Satyarthi, Adv. Ms. P.S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv.
11.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	Mr. Rahul Choudhary, Adv. for Applicant  Mr. S.A. Zaidi, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
12.	Original Application No. 35/2015 (M.A No. 348/2015 & M.A No. 349/2015)	Shailesh Singh Vs M/s D.S.M. Sugar Distillery Division & Ors.	Mr. Shailesh Singh, in person  Mr. Yash Pal Singh, Adv. for R - 1 Mr. Pradeep Mishra, Adv. for R – 2 & 3 Mr. Rajkumar, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R – 5 & 6
13.	Original Application No. 59/2012 (M.A No. 203/2013,	Vikrant Kumar Tongad Vs	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant

	M.A No. 887/2013 & M.A No. 134/2015)	Union of India & Ors.	Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R - 8 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tuls, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee 3 Mr. Piyush Kumar, Adv. for Noticee 4 Ms. Amrita Panda, Adv. for Noticee 5 & 9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee 8 Mr. Debesh Panda, Adv. for Noticee 10 Mr. Anmol Sinha, Adv. for Noticee 11 Mr. M. Salim, Adv. for Noticee 12 Mr. S.K. Agarwal, Adv. for Unit No. 30
<b>WP (C )3727/1985 M.C. MEHTA Vs. UNION OF INDIA along with following Cases</b>			
14.	Original Application No. 196/2014 (M.A No. 879/2014)	Krishan Kant Singh V/s M/s. Hindustan Cocacola Beverages Pvt. Ltd., Mehdiganj, Rajatalab, Varanasi	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Amit Sibal, Sr. Adv. along with Mr. Manu Aggarwal, Adv. for R – 1 Mr. Vikas Malhotra, Adv. for MoEF Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Devashish Bharuka, Adv. for R – 18 Mr. Jayesh Gaurav, Adv. for Jharkhand P.C.B Mr. Sanjeev Ralli, Adv. Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for State of Haryana Mr. B.V. Niren, Adv. Mr. A.K. Prasad, Adv. Mr. Bikas Kar Gupta, Adv. for State of West Bengal Mr. Amit Agarwal, Adv. for W.B. P.C.B Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Mukesh Verma, Adv. Ms. Angeli Dayal, Adv. for IOCL Ms. Antima Bazaz, Adv. Mr. Rudreshwar Singh, Adv. for State of Bihar Mr. Pawan Upadhyay, Adv. Mr. S.A. Zaidi, Adv. Ms. Panchajanya Batra Singh, Adv. Mr. C.D. Singh, Adv. for State of M.P. Dr. Yash Pal Singh, Adv. Mr. A.A. Aron, Adv. Mr. Anil Grover, AAG of Haryana Ms. Vanita Bhargava, Adv. Ms. Shrishti Govil, Adv. Mr. Prakash Kumar Singh, Adv.

			Mr. Aagney Sail, Adv. Mr. M.Z. Choudhary, Adv. Mr. S.A. Zaidi, Adv.
15.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. in person  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6
16.	M.A No. 62/2015 in Original Application No. 215/2014	Krishan Kant Singh V/s M/s. Mother Dairy Fruit and Vegetable (Pilkhuwa Unit)	
17.	M.A No. 88/2015 in Original Application No. 475/2014	Krishan Kant Singh V/s Tasty Dairy Specialties Ltd., Kanpur	
18.	Original Application No. 64/2014 (M.A No. 137/2014)	Rahul Shukla Vs Triveni Engineering & Industries Ltd. Ramkola Unit	Mr. M.C. Mehta, Adv. for Applicant  Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. Pradeep Mishra, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 4 & 5
19.	Original Application No. 250/2014	Krishan Kant Singh V/s M/s Triveni Engg Industry Ltd. Ramkola Kushinagar	
20.	Original Application No. 317/2014	Krishan Kant Singh V/s M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	
21.	Original Application No. 251/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Jahagirabad Anoopshahr District Boolandshehar	
22.	Original Application No. 253/2014	Krishan Kant Singh  V/s M/s Kisan Sahkari Chini Mills Villg. Shekhupur District Badaun	
23.	Original Application No. 254/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Ghosi Mau	
24.	Original Application No. 318/2014	Krishan Kant Singh V/s M/s Tikola Distillery Tikola Muzaffarnagar	
25.	Original Application No. 319/2014 (M.A No. 102/2015)	Krishan Kant Singh V/s Ms. India Glycol Ltd. Gida, Gorakhpur	
26.	Original Application No. 320/2014	Krishan Kant Singh V/s Oudh Sugar Mill (Distillery Unit) Hargaon, Sitapur	
27.	Original Application No. 321/2014	Krishan Kant Singh V/s Dalmiya Chini Mills (Distt) Jawaharpur Ramkoat Sitapur	
28.	Original Application No. 322/2014	Krishan Kant Singh V/s Lords Distillery Ltd. Nandgunj	

		Ghazipur U.P.	
29.	Original Application No. 324/2014	Krishan Kant Singh V/s M/s Superior Industries Ltd. (Distillery) C.B. Gang Bareilly	
30.	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Breweries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	
31.	Original Application No. 326/2014	Krishan Kant Singh V/s M/s National Industrial Corporation Ltd. Raja ka sahaspur, Bilari Moradabad	
32.	Original Application No. 327/2014	Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P.	
33.	Original Application No. 328/2014	Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut	
34.	Original Application No. 329/2014	Krishan Kant Singh V/s Kisan Sahkari Chinni Mills Ltd. (Sugar Unit) Kayamganj, Farrukhbad, UP	
35.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	
36.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
37.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
38.	Original Application No. 343/2014	Krishan Kant Singh  V/s Swan Tanning Ind. 199/201, Jajmau	
39.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
40.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
41.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
42.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
43.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	
44.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/6Hindutsathan	

		compound, Jajmau, Kanpur	
45.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
46.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
47.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
48.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
49.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
50.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
51.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhlak Tanners Jajmau Kanpur	
52.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
53.	Original Application No. 360/2014	Krishan Kant Singh V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur	
54.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	
55.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	
56.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	
57.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
58.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	
59.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader , Jajmau Kanpur	
60.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajij Leather Finishers, Jajmau Kanpur	
61.	Original Application No.	Krishan Kant Singh	

	370/2014	V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
62.	Original Application No. 372/2014	Krishan Kant Singh  V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	
63.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
64.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur	
65.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	
66.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	
67.	Original Application No. 377/2014	Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur	
68.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	
69.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
70.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
71.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
72.	Original Application No. 384/2014	Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur	
73.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
74.	Original Application No. 386/2014	Krishan Kant Singh  V/s Hamid Leather Finisers, Jajmau Kanpur	
75.	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
76.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
77.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	
78.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
79.	Original Application No.	Krishan Kant Singh	

	391/2014	V/s Islam Tanners, Jajmau Kanpur	
80.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
81.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	
82.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
83.	Original Application No. 396/2014	Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur	
84.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
85.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	
86.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	
87.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
88.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	
89.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
90.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
91.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
92.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
93.	Original Application No. 409/2014	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
94.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
95.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
96.	Original Application No. 412/2014	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	
97.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	



98.	Original Application No. 415/2014	Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
99.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	
100.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
101.	Original Application No. 418/2014	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
102.	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	
103.	M.A No. 280/2015 in Original Application No. 402/2014	Krishan Kant Singh V/s Gujrat Tanners, Jajmau Kanpur	
<b>Cases of Court No. 2</b>			
<b>FOR ADMISSION</b>			
104.	Original Application 129/2015 (M.A No. 367/2015)	Rohan Yadav Vs DDA & Anr.	Mr. Kushagra Pandit, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
105.	Original Application No.57/2015.	Himalaya Environment & Employment Cooperative Society Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. For the Applicant.  Mr. Rahul Verma, AAG. With Mr. Bharat J. Joshi, Adv. For R-1. Ms. P.B. Singh, Adv. For R-2. Dr. Sunil Chandra Asst. Director, FSI.
106.	Original Application No.188/2014.	Toxics Links Vs. U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant.  Mr. Vivek Chib & Mr. Asif Ahmed Advs. For R-1. Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB For R-2. Mr. Ardhendumauli and Mr. Kumar Prasad, Advs. For R-3. Mr. Ashutosh Choudhary, Adv. For R-4. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-5. Mr. Sanyam Saxena, Adv. For R-6 & 35. Mr. Shurodeep Roy, Adv. For R-7. Ms. G. Indira and Mr. K.V. Jagdishvaran, Advs. For R-8 & 37. Mr. Rudreshwar Singh Gopal Jha , Adv. For R-9 & 38. Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39. Mr. Shubham Bhalla, Adv. For R-11. MR. Varnika Singh &MR. Alok Kumar, Advs. For R-12 & 41. Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42.

			<p>Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Adv for R-14 &amp; 43.</p> <p>Mr. Anil Grover, AAG. For R-15 &amp; 44.</p> <p>Mr. D.K.Thakur and Mr. Shariq Ahmed, Adv. For R-16.</p> <p>Mr. Vasudha Zubhi, Adv. For R-17.</p> <p>Mr. Jayesh Gaurav, Adv. For R-18 &amp; 47.</p> <p>Mr. Avijit Bhushan for Mr. Jogy Adv. For R-20 &amp; 49.</p> <p>Mr. Sunny Choudhry, Adv. for R-21.</p> <p>Mr. Tayenjam Momo Singh, Adv, for R-22.</p> <p>Mr. Pragyan Pradip Sharma, Adv. For R-23 &amp; 52.</p> <p>Mr. K.V. Girish Chowdary, Adv. For R-24 &amp; 53.</p> <p>Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. For R-25.</p> <p>Mr. Abhimanu Gard, Adv. For R-26 &amp; 55.</p> <p>Ms. Richa Kapoor, Adv. For R-27.</p> <p>Ms. M. Yogesh Kanna, Adv. For R-29 &amp; 58.</p> <p>Mr. Anant A. Pavgi, Adv. For R-30 &amp; 59.</p> <p>Mr. Mukesh Verma, Adv. For R-31.</p> <p>Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Adv. For R-32.</p> <p>Mr. Guntur Prabhakar, Adv. For R-34.</p> <p>Mr. Avijit Roy &amp; Mr. Ranjan Mozundar Adv. For R-36.</p> <p>Mr. C.D. Singh, AAG, for R-39.</p> <p>Ms. Suryanrayana Singh, AAG For R-45.</p> <p>Mr. Arif Sikander Mir, Adv. For R-46.</p> <p>Mr. Devashish Bhaluka &amp; Ms Anu Tyagi, Adv. For R-47.</p> <p>Mr. C.D.Singh, Adv. For R-50.</p> <p>Mr. Aprajita Mukherjee for State of Meghalaya Adv. and Mr. Rituraj Biswas For R-51.</p> <p>Mr. Kirti Mritum, Adv. For R-54.</p> <p>Mr. Anil Soni, Adv. For R-56.</p> <p>Mr. Rahul Verma, Adv. For R-60.</p> <p>Ms. Savitri Pandey Adv. For R-61.</p> <p>Mr. Amit Agarwal, Adv. For State of W.Bengal.</p> <p>Mr. C.D. Singh, AAG, for SCECB.</p> <p>Ms. Yogmaya Agnihotri, Adv. For CECB.</p> <p>Ms. Alpana Poddar, Adv. For State of Rajasthan &amp; RPCB.</p> <p>Mr. Rudreshwar Singh, Adv. For State of Bihar &amp; BSPCB.</p> <p>Ms. Shubham Mahajan, Adv. For State of Daman &amp; Dui &amp; PCB.</p>
<b>FOR HEARING</b>			
107.	Appeal No. 06/2012	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr. Vs. Union of India & Ors.	<p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for the Appellants</p> <p>Ms. Panchajanya Batra Singh, Adv. for R-1.</p> <p>Ms. Yogmaya Agnihotri, Adv. for R-2</p> <p>Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3</p>
108.	Original Application No. 50 (THc)/2013 (M.A No. 570/2013)	Sh. S.C. Jain Vs. Govt. Of NCT of Delhi & Ors.	<p>Mr. Gaurang Kanth, Adv. for R – 1</p> <p>Mr. Anuj Aggrawal, Adv. for R – 2</p> <p>Mr. Vikas Malhotra, Adv. for R - 3 Mr.</p>

			<p>Rajiv Bansal and Mr. Kush Sharma, Adv. for R – 4  Mr. A.D.N. Rao, Adv. for R - 5  Mr. Charanjeet Bhalla and Sandeep Soni, Adv. For R-7.  Mr. Rajiv Bansal, Adv. for DDA  Mr. Balendu Shekhar, Adv. for SDMC  Mr. Bipin B. Singh, Adv. for DSIIDC</p>
109.	Original Application No. 51(THc)/2013 (M.A No. 584/2013)	<p>Sh. Nagender Deswal</p> <p style="text-align: center;">Vs.</p> <p>Chief Secretary &amp; Ors.</p>	<p>Mr. Nagender Deswal applicant in Person &amp; Mr. Raj Singh, Adv. for Applicant</p> <p>Mr. Gaurang Kanth, Adv. for R – 1  Mr. Rajiv Bansal, Adv. for R – 2  Mr. Balendu Shekhar, Adv. for R – 3 Mr. Rajiv Bansal and Mr. Kush Sharma, Adv. for R – 4  Mr. Sanjeev Ralli, Adv. for R – 5  Mr. Vikas Malhotra, Adv. for R - 6  Mr. Vikash Chandra, Adv. for R – 7  Mr. D. Rajeshwar Rao for R – 8  Mr. Anuj Aggrawal, Adv. for AERB  Mr. Sanjeev Ralli, Adv., Mr. Prem Grover, Adv. and Mr. Dinesh Jindal, Law Officer, For DPCC.</p>
110.	Appeal No.92/2013.	<p>Bimal Gogoi &amp; Anr.</p> <p style="text-align: center;">Vs.</p> <p>State of Arunachal Pradesh &amp; Ors.</p>	<p>Mr. Ritwick Dutta, Ms. Preeta Dhar and Ms. Maneka Kaur, Adv. For the Appellant.  Mr. A.D.N. Rao, &amp; Sudipto Sircar, Adv. for R-1.  Mr. Vivek Chib &amp; Mr. Asif Ahmed, Adv. For R- 2 &amp; 4.  Mr. A.K.Prasad, Adv. For R 2 &amp; 4.  Mr. Tarun Johri, Adv. For R-3  Mr. Vivek Chib, Adv. with Mr. Joby P. Varghese &amp; Ms. Ruchira Goel (for MoEF).</p>

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